

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 268 of 2014 &
I.A. No. 434 of 2014**

Dated : 12th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

PMC Power Pvt. Ltd. & Ors. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. K.L.D.S. Vinober
for R.2 to 5**

ORDER

Learned counsel for Respondent Nos. 2 to 5 wants to file reply. He may file the same after serving copy on the other side.

Post the matter on **13.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Hcj/Ts